

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-312
IB - 2755/ND/2019

IN THE MATTER OF:

M/s Magazon Dock Ltd.

Vs

M/s Dredging Corporation of India

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 19.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

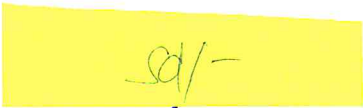
PRESENT:

For the Applicant : Mr. Ravi Shankar, AOR, Adv. Parnika Medhekar and Raj P Negi

For the Respondent :

ORDER

Mr. Adhish, Ld. Counsel for the respondent has put in appearance and undertakes to file the Vakalatnama alongwith the reply. He is directed to serve the advance of the reply upon the Ld. Counsel for the petitioner by tomorrow. List the case on 13.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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